(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Maintenance and Repair of National Highways is a continuous process for which, funds are allocated under Maintenance and Repair (M&R). All the National Highways including those in Left Wing Extremist (LWE) affected districts are being maintained in traffic worthy condition within the available funds.

Rapid increase in multi tyred trucks

†3665. SHRI VEER PAL SINGH YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the number of 10, 20, 22 tyred trucks is increasing rapidly in India;
 - (b) the number of such trucks of which permits are issued by Government each year;
 - (c) the State-wise details of such trucks;
- (d) whether Government is aware that traffic management is thrown out of the gear due to such trucks every year;
 - (e) whether Government is taking any measure to check it; and
 - (f) if so, the details thereof and by when?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) to (c) Registration of motor vehicles including multi-tyred trucks and issuance of permits are the responsibility of the States. No separate data on number of registered trucks and permits issued, based on the number of tyres is maintained in the Ministry.

(d) to (f) Regulation of vehicular traffic is the responsibility of the respective State Governments. The State Governments need to take effective measures such as ensuring lane discipline, deployment of quick response team to tow away break down vehicles etc. to ensure smooth flow of traffic on the roads.

Development of NHs in NE region through PPP mode

3666. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be please to state:

[†]Original notice of the question was received in Hindi.